



Recovery Division, Eastern Regional Office (Kolkata)

Completion of Recovery Certificate no. RC3998 of 2021 in respect of Priyanka Vinyas Trust (PAN: AABTP1562B) in the matter of Unisys Software and Holding Industries Limited

1. A Recovery Certificate No. RC3998 of 2021 dated July 16, 2021, was drawn up by the Recovery Officer against Priyanka Vinyas Trust (PAN: AABTP1562B) ["Defaulter"] for a sum of 1,09,778/- (Rupees One Lakh Nine Thousand Seven Hundred Seventy Eight Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order/AP/SK/2020-21/9432 dated October 22, 2020 against Priyanka Vinyas Trust (PAN: AABTP1562B) in the matter of Unisys Software and Holding Industries Limited.
2. In view of payment of the amount due including further interest and costs under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the income-tax Act, 1961.

Date- June 19, 2026
Place- Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
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